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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 1094/98

New Delhi, this the 10th day of December, 1998

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

In the matter of:

A. Rajan s/o Shri T. Alumugam,
2414, Hudson Line,
G.T.B. Nagar,
Delhi - 110 009.

...Applicant

(By Advocate: Shri A.K. Behra)

Vs.

1. The Secretary
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.

2. The Secretary,
Ministry of Personnel, Public Grievances,
North Block,
New Delhi. ... Respondents

(By Advocate: Shri P.H. Ramchandani)

O R D E R (ORAL)

delivered by Hon'ble Shri T.N. Bhat, Member (J)

Learned counsel for the applicant states that the applicant is not interested in pursuing this matter as his request for interim relief had not been acceded to. He accordingly seeks permission to withdraw this O.A. Permission prayed for is granted and the O.A. is dismissed as withdrawn.

S.P. Biswas
S.P. Biswas
Member (A)

T.N. Bhat
(T.N. Bhat)
Member (J)